

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 243/2018
IN CP (IB)-727/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.05.2018**

NAME OF THE PARTIES: **Union Bank of India**

v/s.

Paramshakti Steel Ltd.

INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

11. MA 243/2018 IN CP (IB)-727/I&BC/(MB/2017

At request of the parties, list this Application on 21.6.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)